

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
O.A. NO. 617 OF 2013**

Thursday, this the 04<sup>th</sup> day of July, 2013

**CORAM:**

**HON'BLE MR.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

S Suresh Kumar  
Postal Assistant, Karyavattom  
Thiruvananthapuram – 695 581  
Residing at Sree Vishvam  
Puthiyadom, Pangappara P.O  
Thiruvananthapuram – 695 581

- Applicant

(By Advocate Mr.Vishnu S Chempazhanthiyil)

**Versus**

1. Union of India, represented by Chief Postmaster General  
Kerala Circle, Thiruvananthapuram – 695 033.
2. The Senior Superintendent of Posts  
Thiruvananthapuram North Postal Division  
Thiruvananthapuram – 695 001

- Respondents

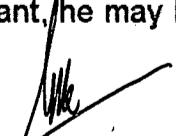
(By Advocate Mr.Sunil Jacob Jose, SCGSC)

The application having been heard on 04.7.2013, the Tribunal on the same day delivered the following:

**O R D E R**

When the Original Application was taken up for admission today, the counsel for the applicant submitted that the applicant will be satisfied if his representation at Annexure A-5 dated 29.06.2013 is considered and disposed of as early as possible. The counsel for the respondents has no serious objection to this request. Accordingly, the Original Application is disposed of with a direction to consider and dispose of the representation of the applicant within four weeks from the date of receipt of a copy of this order.

2. Till the disposal of the representation of the applicant, he may be permitted to continue in the present post. No costs.

  
**(K.GEORGE JOSEPH)**  
**ADMINISTRATIVE MEMBER**

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